

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 78 of 2011 &
I.A. Nos. 136 & 137 of 2011

Dated : 11th November, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Uttar Haryana Bijli Vitran Nigam Ltd. ... Appellant(s)

Versus

Haryana Electricity Regulatory Comm. & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Ramji Srinivasan, Sr. Adv. With
Ms. Ruchi Gour Narula &
Ms. Shweta Mishra

Counsel for Respondent (s): Mr. Anand K. Ganesan with
Mr. Rajesh Monga (Rep.) for R.1
Mr. G. Joshi & Mr. Shridhar Prabhu
for R.2

ORDER

Heard.

Post the matter for further hearing on **05.12.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/SS